COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 229 OF 2017

Dated: 14th August, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

M/s Wellknown Polysters Ltd. Vs.		Appellant(s)
Joint Electricity Regulatory Commis	sion &	AnrRespondent(s)
Counsel for the Appellant(s)	:	Mr. Aditya Singh
Counsel for the Respondent(s)	:	Ms. Neha Garg Mr. Ashwin Ramanathan for Mr. Anand K. Ganesan for R-2

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>31.10.2018.</u>

(Justice N. K. Patil) Judicial Member mk/bn (I.J. Kapoor) Technical Member